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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**TP No. 94/397-398/NCLT/AHM/2016 (New)
C.P. No. 34/397-398/CLB/MB/2015 (Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.11.2017**

Name of the Company: Vortex Ice Cream Pvt. Ltd. & Ors.
V/s.
Vadilal Chemicals Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Pranjal Buch for Singhi & Co.	Advocate	Respondent	Trisha
2.	A. R. Sheth	Adv. & Solicitor	1, 2, 5, 6, 7 Petitioner	Arjun
	Raveendra Babu	Advocate	Respondent	Raveendra Babu
3.	PAVAN S. GODIAWALA	ADVOCATE	RESPONDENT No-3	Mulwani

ORDER

Learned Advocate Mr. Arjun Sheth present for Petitioner. Learned Advocate Mr. Pranjal Buch present for Respondents No. 1, 2 and 5 to 7. Learned Advocate Mr. Pavan Godiawala present for Respondents No. 3.

At request of both sides to file report of settlement process.

List the matter on 14.11.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 13th day of November, 2017.